#### BUSINESS ADVISORY COMMITTEE

# (Twelfth Lok Sabha)

### SECOND REPORT

#### (Presented on 8.6.1998)

The Business Advisory Committee held a sitting on Friday, the 5th June, 998.

2. The Committee recommend the allocation of time to the following items of usiness as shown against each:

- (1) General Discussion on Budget (General) for 1998-99
- (2) Discussion and Voting on Demands for Excess Grants (General) 1995-96.

Discussion may start on . Wednesday, the 10th June and continue on Thursday, the 11th June and Finance Minister may reply on Friday, the 12th June, 1998 after Question Hour.

- (3) Discussion on the Statutory Resolution seeking disapproval of the Electricity Regulatory Commission Ordinance, 1998
- 1 hour

8 hours

- (4) The Electricity Regulatory Commissions Bill, 1998. (Replacing the Ordinance) (Consideration and passing)
- (5) The Chemical Weapons Convention Bill, 1998, as passed by Rajya Sabha. (Consideration and passing)

3. The Committee also recommend that in order to make available more me for general discussion on Railway Budget and General Budget for 998-99, the House may sit during lunch hour on the 8th, 9th, 10th, 11th and 2th June, 1998 and also sit upto 9 p.m. on these dates.

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## G.M.C. BALAYOGI, Chairman, Business Advisory Committee.

GIP(PLU)MRND-753LS-8.6.1998.

1 hour